

regional panels in the selection of feature films?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRI H. K. L. BHAGAT):

(a) to (c) The names of Indian feature films selected for the Indian Panorama 1989 are as follows:—

1. Kolahal (Assamese)
2. Antaryali Yatra (Bengali)
3. Pestonjee (Hindi)
4. Raakh (Hindi)
5. Salaam Bombay (Hindi)
6. Tamas (Hindi)
7. Trishagni (Hindi)
8. Pushpak Vimana (Kannada)
9. Asthikal Pookkunnu (Malayalam)
10. 1921 (Malayalam)
11. Kadal Theerathu (Malayalam)
12. Oru Minnaminuginte Nurungu Vettom (Malayalam)
13. Nayakan (Tamil)
14. Vedham Puthithu (Tamil)
15. Veedu (Tamil)
16. Swarnna Kamalam (Telugu)

Maximum of 21 feature films can be selected. In 1987, the number was 21, in 1988 it was 18, and in 1989 it is 16. The reason for reduction in numbers is the quality of entries, as adjudged by the All India Selection Panel.

The All India Selection Panel decided against entertaining appeals on the ground that this would defeat the purpose of scrutiny by the Regional Panels.

Non-allotment of Flats to Persons Registered with DDA in 1979

*52. SHRI ATAL BIHARI VAJPAYEE:

SHRI KAILASH PATI MISHRA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that a large number of Delhi residents had got themselves registered with the DDA for the purchase of MIG and LIG flats in 1979; if so, how many of them have been allotted flats so far and by when the rest are likely to get the allotment;

(b) whether it is also a fact that the persons who got themselves registered under other DDA schemes much later have been given preference for allotment over the persons registered in 1979; and

(c) whether it is also a fact that a large number of flats built by DDA are lying vacant but the persons registered in 1979 are not being considered for these flats resulting in great hardship to them?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAI): (a) Yes, Sir. Of the registrants under MIG and LIG categories under the New Pattern Scheme 1979, 33,727 have been allotted flats. The others are likely to be allotted flats in the next about 5 years.

(b) Yes, Sir. These allotments were made under the Self Financing Scheme and Retiring Persons Scheme.

(c) No, Sir.

Setting up of a Satellite Town by the Non-resident Indians near Bombay

*53. SHRI PARVATHANENI UPENDRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether a new township is proposed to be built by the Non-Resident

Indians near Panvel in the outskirts of Bombay; and

(b) if so, what are the special incentives proposed to be given to the Non-resident Indians to set up this satellite town?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAI): (a) No, Sir.

(b) Does not arise.

मंडल आयोग की सिफारिशों का कार्यान्वयन

*54. श्री सत्य प्रकाश भालवीय : क्या कल्याण मंत्री 6 मार्च, 1987 को राज्य सभा में अंतरांकित प्रश्न 1275 के दिये गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) पिछड़े वर्गों के लिये मंडल आयोग के प्रतिवेदन में अन्तर्विष्ट सिफारिशों के कार्यान्वयन के संबंध में की गई कार्यवाही का ब्यौरा क्या है ; और

(ख) उक्त सिफारिशों के कार्यान्वयन में क्या-क्या कठिनाइयाँ हैं ?

कल्याण मंत्रालय में राज्य मंत्री (डा० राजेन्द्र कुमारी वाजपेयी) : (क) और (ख) सरकार का यह मत रहा है जैसा मंडल आयोग की रिपोर्ट में अन्तर्विष्ट है, अन्य पिछड़े वर्गों के लिये आरक्षण आदि के प्रश्न पर तब तक यथास्थिति बनाई रखी जाये जब तक कि राष्ट्रीय जनमत नहीं हो जाता ।

Setting up of Oil Seeds Corporation

*55. SHRI RAJNI RANJAN SAHU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to set up an Oil Seeds Corporation on the pattern of the Food Corporation for the procurement of oil seeds, fixing support price of oil seeds and for giving boost to oil seeds production;

(b) if so, the details thereof; and

(c) if not, what steps Government are taking to increase the production of oil seeds?

THE MINISTER OF AGRICULTURE (SHRI BHAJAN LAL): (a) to (c) Government do not propose to set up any Oilseeds Corporation on the pattern of the Food Corporation of India for the procurement of oilseeds. The mandate for price support operations has been given to NAFED (National Agricultural Cooperative Marketing Federation of India Limited). Government have been fixing support price of oilseeds, before the sowing season starts, at a remunerative level, on the recommendation of the Commission for Agricultural Costs and Prices. NAFED has, in collaboration with the State Cooperative Marketing Federations, taken steps for purchase of oilseeds at such support price.

For the oilseeds grown in kharif 1988, Government have increased the support prices from Rs. 390 to Rs. 430 per quintal for groundnut pods, from Rs. 390 to Rs. 450 for sunflower and from Rs. 260 to Rs. 275 for soyabean (black variety) and from Rs. 300 to Rs. 320 for soyabean (yellow variety).

The National Dairy Development Board has also set up oilseeds farmers cooperative federations in 7 States. So far 4053 oilseeds farmers cooperative societies have been set up by them with a membership of 4.33 lakh oilseeds farmers. They have a plan of procuring 4.4 lakh tonnes of oilseeds during the current kharif as against 2.4 lakh tonnes last kharif. These cooperative societies have been offering attractive prices to the farmers.

In addition to price support, Government of India have given assistance to the tune of Rs. 48 crores to the State Governments to implement National Oilseeds Development Project and Oilseeds Production Thrust Project in